

**F. No. II/24(6)/2008-Estt  
Government of India  
Ministry of Home Affairs  
Narcotics Control Bureau**

**West Block-1, Wing No.5  
R.K. Puram, New Delhi-110066**

**Dated 13-10-2009**

**Subject:- FILLING UP OF VARIOUS POSTS IN NARCOTICS CONTROL BUREAU ON DEPUTATION BASIS**

Narcotics Control Bureau, Ministry of Home Affairs, intends 54 existing/anticipated vacancies in the grade of Intelligence Officer on transfer on deputation basis in the Bureau's HQrs and Zonal Units/ Intelligence Cells at Delhi, Mumbai, Chennai, Kolkata, Jodhpur, Lucknow, Ahmedabad, Chandigarh, Jammu, Indore, Guwahati, Thiruvananthapuram, Imphal and Goa.

2. However, applicants if selected, are liable to serve anywhere in India.
3. Application in the enclosed format of willing and eligible officers whose services can be spared, without delay, in the event of their selection may be forwarded through proper channel alongwith Photocopies of ACRs for the last 5 years duly attested on each page by an officer not below the rank of Under Secretary to the Government of India or equivalent, Integrity Certificate and vigilance clearance certificate as per proforma enclosed, so as to reach the Assistant Director(Admn.), Office of the Director General, Narcotics Control Bureau, West Block No.1, Wing No. 5, R.K. Puram, New Delhi-110066, within 45 days from the date of publication of this circular in the Employment News. The eligibility condition is given here under:-

**Intelligence Officer (Rs. 9300-34800 + Grade Pay Rs. 4200) (Group-B, Non-Gazetted, Non-Ministerial)**

**By Transfer on deputation basis:**

**Officers working in the following organizations/service:**

**Indian Customs and Central Excise, Central Police Organizations/Union Territory Police-force, Enforcement Directorate, Narcotics Commissioner's Office, Directorate of Revenue Intelligence:-**

- (i) Holding analogous posts on regular basis; or
- (ii) with two years regular service in posts in the scale of Rs. 5500-175-9000 (pre-revised) or equivalent; and
- (iii) Possessing two years experience in enforcement of regulatory laws
- (iv) fulfilling physical standards prescribed for Direct Recruitments as under:-

For Male Height- 165(Cms), Chest (unexpanded) - 77(cms), 82 cms (expanded), Weight: depending on the height- for 165 cms of height, weight should be 48 Kgs.

For Females Physical standard (Minimum) Height: 157 Cms

Weight: 43 Kgs for 157 Cms of Height

Visual Standard: (applicable for Male and Females candidates)

|           |            |
|-----------|------------|
| Each eye  | 6/12       |
| Reads     | 0.6 or J.2 |
|           | or         |
| Right Eye | 6/6        |
| Reads     | 0.5 or J.2 |
| Left Eye  | 6/36       |
| Reads     | 1 or J.6   |

**Job Description/Duties:**

- Enforcement of Narcotic Drugs & Psychotropic Substances Act, 1985.
- Collection & development of Intelligence, Investigation, search, seizure and arrest (including financial investigation);
- Initiating action under PITNDPS Act.
- Attending trial in courts.
- Identification and destruction of illicit opium and cannabis cultivation;
- Demand Reduction activities
- Training of officers/personnel of other drug law enforcement agencies
- Coordination with other drug law enforcement agencies

4. Period of Deputation : Ordinarily not exceeding three years including period of deputation in another ex-cadre post immediately preceding the appointment.
5. Term of deputation : The term of deputation of Central Government Officers will be governed in accordance with the Department of Personnel & Training's OM No. 2/29/91-Estt(Pay-II) dated 05-01-1994 and amended from time to time.
6. Age-limit : Not more than 56 years of age on the closing date of receipt of application.

(S.S. Jhajharia)  
Assistant Director (Admn)

ANNEXURE A

CURRICULUM VITAE PROFORMA

- 1. Name and Address  
(in Block Letters)
- 2. Date of Birth  
(in Christian era)
- 3. Date of retirement under  
Central/State Government  
Rules
- 4. Educational Qualifications
- 5. Whether Educational and  
other qualifications required  
for the post are satisfied. (If  
any qualification has been  
treated as equivalent to the  
one prescribed in the Rules,  
state the authority for the  
same)

|   |  |
|---|--|
| Qualifications/<br>Experience<br>required | Qualifications/<br>Experience<br>possessed by<br>the officer |
|---|--|

|           |     |
|-----------|-----|
| Essential | (1) |
|           | (2) |
|           | (3) |
| Desired   | (1) |
|           | (2) |

- 6. Please State clearly whether in  
the light of entries made by  
you above, you meet the  
requirement of the post

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7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient

| Office/<br>Institution | Post<br>held | From | To | Scale of<br>Pay and<br>Basic<br>Pay | Nature<br>of duties<br>(in<br>detail) |
|------------------------|--------------|------|----|-------------------------------------|---------------------------------------|
|------------------------|--------------|------|----|-------------------------------------|---------------------------------------|

8. Nature of present employment i.e.  
Ad-hoc or Temporary or Quasi-  
Permanent or Permanent

9. In case the present employment is held on deputation/contract basis, please state-

- a) The date of initial appointment
- b) Period of appointment on deputation/contract
- c) Name of the parent office/organization to which you belong

10. Additional details about present employment

Please state whether working under (indicate the name of your employer against the relevant column)

- a) Central Govt.

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- b) State Govt.
- c) Autonomous Organisation
- d) Government Undertaking
- e) Universities
- f) Others

11. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade
12. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale
13. Total emoluments per month now drawn
14. Additional information, if any, which you would like to mention in support of your suitability for the post.  
(This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement)  
(Note: Enclose a separate sheet, if the space is insufficient).
15. Please state whether you are

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applying for deputation (ISTC)/Absorption/Re-employment Basis. (Officers under Central/State Governments are only eligible for "Absorption". Candidates of non-Government Organisations are eligible only for Short Term Contract.)

- 16 Whether belongs to SC/ST
- 17. Remarks (The candidates may indicate information with regard to (i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional bodies/institutions/societies and (iv) any other information. (Note: Enclose a separate sheet if the space is insufficient)

I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post.

Date \_\_\_\_\_

Signature of the candidate  
Address \_\_\_\_\_

Countersigned

\_\_\_\_\_  
(Employer with Seal)